

D

T.P.(C) No. 87 OF 2003
ITEM No.30

Court No. 9

SECTION XVIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition.(Civil) No.87/2003

UNITED TOWERS (I) PVT. LTD. & ORS.

Petitioner (s)

VERSUS

SBI COMMERCIAL & INTNL.BANK LTD.& ORS.
(With Appln(s). for stay)

Respondent (s)

With T.P.(C) No.181/2003-(With appln.(s) for ex-parte stay)

Date : 28/03/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. Nikhil Nayyar, Adv.
Mr. Uttam Datt, Adv.

For Respondent (s) Ms. Malini Poduval, Adv.
Ms. L. Rongmei, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

List after three weeks.

.SP1

Sarita

(Shelly Sengupta)
Court Master